Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 249 of 2013

Dated : 21ST February, 2014

In the matter of:

M/s British Super Alloys Pvt. Ltd.

Versus

Gujarat Electricity Reg. Commission & Anr. ...Respondent(s)

<u>ORDER</u>

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

26.03.2014.

COURT MASTER

....Appellant(s)